

ITEM NO.104

COURT NO.4

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.82/2016

NORTHERN COALFIELDS LTD.

Appellant(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(With appln.(s) for IA No.2/2014 - application for directions and  
IA No.34471/2020 - INTERVENTION APPLICATION)

WITH C.A. No. 83/2016 (IV-C)

C.A. Nos.84-85/2016 (IV-C)

C.A. Nos.91-92/2016 (IV-C)

C.A. Nos.89-90/2016 (IV-C)

C.A. No.86/2016 (IV-C)

(With appln.(s) for APPROPRIATE ORDERS/DIRECTIONS ON IA  
101037/2021)

C.A. Nos.87-88/2016 (IV-C)

C.A. No.93/2016 (IV-C)

Date : 30-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s)

Mr. Vikramjit Banerjee, ASG  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Pankaj Sharna, Adv.

Mr. T.G. Narayanan Nair, AOR

Mr. Syed Shahid Hussain Rizvi, AOR

**For Respondent(s)**

**Ms. Anuradha Mutatkar, AOR**

**Mr. Saurabh Mishra, Adv.  
Mr. Abhinav Shrivastava, Adv.  
Mr. Sunny Choudhary, AOR**

**Mr. Rahul Kaushik, AOR**

**Mr. Vikrant Singh Bais, AOR**

**Mr. M.P. Devanath, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 On the request of Ms Anuradha Mutatkar, learned counsel appearing on behalf of respondent, list the Civil Appeals on 19 January 2022.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Court Master**